

Use of harmful drugs

†1200-B. SHRI ERA SEZHIYAN:
Will the Minister of HEALTH be
pleased to state:

(a) whether it is a fact that several drugs found to be health hazards and banned in other countries are allowed to be imported or produced in India with foreign collaboration;

(b) if so, what are the names of the drugs under this category; and

(c) what are the reasons for allowing their continued use in India?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH (SHRI
NIHAR RANJAN LASKAR): (a)
to (c) Under the Drugs and Cosmetics
Act and the Rules thereunder no new
drug can be imported into or manu-
factured in the country without the
permission of the Drugs Controller
(India). Permission for the import of
new drugs is granted only after it is
ensured on the basis of the data fur-
nished that the drug is safe and
efficacious for the conditions indi-
cated. New Drugs are not permitted to
be imported unless they have been
approved in the country of origin and
are being marketed in a number of
countries.

If subsequent to the introduction of
a drug, reports of toxic effects come
to notice action for banning its im-
port, manufacture or sale is taken in
consultation with medical experts in
the country. During recent years, 6
cases of toxic side effects/lack of
therapeutic efficacy/carcinogenicity in
animals have come to notice. The
drugs involved are (1) Practolal, (2)
Nialamide, (3) Methapyrilene Fume-
rae, (4) Amidopyrine, (5) Halogenated
Oxyquinolines, and (6) Phenformin.
Action to ban the import and manu-
facture has been taken in the case of
the first 4 drugs.

†Previously Unstarred Question
1200 transferred from the 30th June,
1980.

In case of Phenformin and the
halogenated oxyquinoline the medi-
cal experts including the Indian
Council of Medical Research who
were consulted were not in favour of
banning the use of these drugs as the
toxic effects reported with these drugs
had not been observed in this coun-
try although these drugs have been
in use for many years. Manufactu-
rers marketing preparations contain-
ing these drugs have been instructed
to incorporate suitable cautionary
statements on the side effects of these
drugs in their package and promo-
tional literature.

12 Noon.

PAPERS LAID ON THE TABLE

I. Certified Accounts (1978-79) of the
Malaviya Regional Engineering Col-
lege, Jaipur and related papers.

II. Certified Accounts (1978-79) of
the Sangeet Natak Akademi, New
Delhi, and related papers.

THE MINISTER OF EDUCATION
AND HEALTH AND SOCIAL WEL-
FARE (SHRI B. SHANKARANAND):
Sir, I beg to lay on the Table a copy
each (in English and Hindi) of the
following papers:—

(i) Certified Annual Accounts of
the Malaviya Regional Engineering
College, Jaipur, for the year 1978-
79 and the Audit Report thereon.
[Placed in Library. See No. LT-
941/80].

(ii) Certified Annual Accounts of
the Sangeet Natak Akademi, New
Delhi, for the year 1978-79 and the
Audit Report thereon. [Placed in
Library. See No. LT-974/80].

Report and Accounts (1978-79) of the
Shipping Development Fund Commit-
tee and raised papers

THE MINISTER OF STATE IN
THE MINISTRY OF SHIPPING AND
TRANSPORT (SHRI BUTA SINGH):
Sir, on behalf of Shri A. P. Sharma I
beg to lay on the Table a copy
of the Report and Accounts (1978-79) of the
Shipping Development Fund Committee and raised papers.

(in English and Hindi) of the Twentieth Annual Report and Accounts of the Shipping Development Fund Committee for the year 1978-79, together with the Audit Report on the Accounts, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-942/80].

SHRI LAL K. ADVANI (Gujarat): Mr. Chairman, Sir, Shri Sharma is there.

नौवहन तथा परिवहन और पर्यटन तथा नागर विमानन मंत्री श्री ए० पी० शर्मा : वह तो मैंने लिख कर भेज दिया था ।

I have come just now.

श्री समापति : आपने लिख कर भेजा है, तो भी आप हाथ तो लगा दीजिए पेपर रखने में ।

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, the hon. Minister is in the House. Whatever may be his instructions or his request, when he is present in the House, he should rise and lay the papers on the Table of the House.

SHRI PILOO MODY (Gujarat): There is a principle involved in this. This is a convenience that we afford to the Ministers who are otherwise busy. It is not an opportunity for the senior Ministers to treat the junior Minister as * So, while he is present, he must get up and lay the papers on the Table of the House.

SHRI A. P. SHARMA: I take strong exception to the wording used by Shri Piloo Mody. That should not be on the record that the junior Minister are treated as * I request that it should not be on the record.

MR. CHAIRMAN: I will expunge it.

SHRI BHUPESH GUPTA (West Bengal): Sir, we are human beings.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI

MAGANBHAI BAROT): Sir, ... (Interruptions)

SHRI PILOO MODY: Mr. Chairman, have you expunged what I have said? I do not think that is consistent with the Rules, Sir Only those things which are unparliamentary, not unsavoury, are to be expunged.

MR. CHAIRMAN: But an undignified word is also there.

SHRI PILOO MODY: It is not undignified. What is undignified about it? May I know what is undignified about describing the attitude of a Minister? Mr. Chairman, please do not set this wrong precedence.

MR. CHAIRMAN: No, there is no precedence except the wholesome precedence.

SHRI PILOO MODY: Do not use the wholesome precedence on an un-wholesome occasion.

MR. CHAIRMAN: I think I have already ruled it. Will you please allow Mr. Tripathi ...

SHRI ERA SEZHIYAN: What about item No. 3.

SHRI MAGANBHAI BAROT: Sir, I beg to lay on the floor of the House ...

SHRI NARASINGHA PRASAD NANDA (Orissa): Are the papers to be laid on the Table of the House or on the floor of the House?

SHRI PILOO MODY: This is very wholesome, Sir. (Interruptions) I beg to lay the Minister on the Table of the House.

I. Reports of the working and activities of the fourteen nationalised banks for the year ended the 31st December, 1978 and related papers.

II. Notification of the Government of Gujarat.

III. Notifications of the Government of Orissa.

*Expunged as ordered by the Chair.